Name of the Corporate Debtor: M B Malls Private Limited; Date of Commencement of CIRP: 03-08-2022; List of Creditors as on: 08-06-2023; Name of IP: Mr. ABHIMANYU MITTAL; Process Number: 2; Last 5 digitof registration number: 12893

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	32	865524105	31	593698228	26.36	0	271825877	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	1530719838	2	1530719838	67.96	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	3	312711455	2	36652173	1.63	133130300	142928982	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	1281774	1	472519	0.02	0	809255	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	17	189098635	16	90718278	4.03	0	98380357	0	Annexure 9
Total		55	2899335807	52	2252261036	100.00	133130300	513944471	0	